

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-104**  
IB-1683(ND)/2018  
In  
IA-2615/2020

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd.  
**Vs.**  
M/s. Vas Data Services Pvt. Ltd.

....**OPERATIONAL CREDITOR**

....**CORPORATE DEBTOR**

**SECTION**

**U/s 9 IBC Code 2016**

**Order delivered on 05.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

: Mr. Krishnendu Datta Counsel, Mr. Rahul Gupta, Ms. Santosh Kumar, Advocates

For the Respondent/CD

:

For the Intervener/RP

: Mr. Pankaj Jain, Mr. Sunil Kumar, Advocates

**ORDER**

**IA 2615 of 2020:-**

Counsel for the Applicant is present. The Resolution Professional along with counsel is present. Both the sides have made final submissions. The counsel for the Applicant prayed to make submissions in rebuttal on next date of hearing. At request time is enlarged.

List this matter on 21<sup>st</sup> October 2020.

- Sd -

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- Sd -

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**